

Personal Finance,
Insight Out



Personal Finance,
Monday to Saturday

To book your copy,
sms **reachbs**
to **57575** or
email **order@bsmail.in**

Business Standard
Insight Out



GOVERNMENT OF TAMIL NADU

MELATTUR TOWN PANCHAYAT, THANJAVUR DISTRICT

ROC. NO. 36 / 2023

E- TENDER NOTIFICATION (Two Cover System)

Date: 18.11.2023



Bids are invited for Strengthening of BT Road work in Melattur Town Panchayat of Tamil nadu under the Scheme NABARD (RIDF-XXIX) in 2023-24 as detailed below.

Name of work	Estimate (Rs.in Lakhs)	EMD in Rs.	Period of Completion
1	2	3	4
Strengthening of BT Road at Karambathur Keela Ad Street, Mela Ad Street and Kuppaiyan Street in Melattur Town Panchayat.	94.00	94,000	90 Days

1. The Bid documents will be available from 24.11.2023. The bid documents can be downloaded from the website <http://tntenders.gov.in>

2. Bid documents can be downloaded upto 3.00 PM on 12.12.2023. Online submission of tender will also be accepted.

3. Amount of Earnest Money Deposit will be 1% of the Estimate cost.

4. Any additional / further details and conditions related to this tender can be had from the Executive Officer at Melattur Town Panchayat on all working days.

5) Important dates

1	Last Date and time for downloading bid documents	Upto 12.12.2023 at 3.00 PM
2	Last Date and time for submission of bid document, including online submission	Upto 12.12.2023 at 3.00 PM
3	Date and Time of opening Technical Bid	Upto 12.12.2023 at 3.30 PM
4	Date, Time and Venue for the Pre-bid Meeting	01.12.2023 at 11.00 AM

6. In the event of specified date for submission of bids is declared a holiday, or any interruption in the website, bids will be received and opened on the next working day at the same time and venue. 7. Other details can be seen in the bid documents.

President

Melattur Town Panchayat, Thanjavur District

DIPR / 6118 / TENDER / 2023

Executive Officer

Melattur Town Panchayat, Thanjavur District



Punjab State Power Corporation Limited

PUNJAB STATE POWER CORPORATION LIMITED

(Regd. Office PSEB Head Office, The Mall Patiala)

Corporate Identification Number (CIN): U40109PB2010SGC033813

Website: www.pspcl.in (Contact no. 96461-20640)

Tender Enquiry no.1601/CHP/HEMC/O&M/PC-2495

Dated: 20.11.2023

Chief Engineer / O&M (P&P Cell-1), GHTP, Lehra Mohabbat, invites E-tender for the Procurement of APRON PAN, Quantity as per NIT.

For detailed NIT & tender Specification please refer to <https://eproc.punjab.gov.in> from 20-11-2023 from 17:00 hrs. onwards.

Note:- Corrigendum and addendum, if any will be published online at <https://eproc.punjab.gov.in>

76155/12/2420/2023/29935

GHTP. 97/23

PUBLIC NOTICE

State Level Environment Impact Assessment Authority (SEIAA) - Tamil Nadu (TN) as per their Letter No. SEIAA-TN/F.No.8997/1(a)/EC.No.6139/2023, dated. 18.10.2023, had issued Environmental Clearance (EC) to **Thiru. N. Kanniyappan, S/o. Narayanapillai**, to operate a quarry towards mining Roughstone & Gravel Quarry in S.F. Nos.319/1, 319/2, 319/3, 319/4. (Patta Land) Over an Extent of 1.62.00 Hectares in Sirudhamur Village, Uthiramerur Taluk, Kancheepuram District. The public can view the EC at Tamil Nadu Pollution Control Board (TNPCB), No.76, Mount Salai, Guindy, Chennai - 600 032 and SEIAA, TN website at <http://environmentalclearance.nic.in>.

Thiru. N. Kanniyappan, S/o. Narayanapillai, No.55, Mariyamman Kovil, Aanappakkam Post, Neerkundram Village, Uthiramerur Taluk, Kancheepuram District – 603 107.

PUBLIC NOTICE

State Level Environment Impact Assessment Authority (SEIAA) - Tamil Nadu (TN) as per their Letter No. SEIAA-TN/F.No.10168/1(a)/EC.No.6146/2023, dated.07.11.2023, had issued Environmental Clearance (EC) to **Thiru. R. Suriyakanth, S/o. N.Ramalingam**, to operate a quarry towards mining Roughstone & Gravel Quarry in S.F. Nos.21/1, 21/2, 21/3, 21/4, 21/5, 21/6, 21/7. (Patta Land) Over an Extent of 2.17.50 Hectares in Mambakkam Village, Sriperumbudur Taluk, Kancheepuram District. The public can view the EC at Tamil Nadu Pollution Control Board (TNPCB), No.76, Mount Salai, Guindy, Chennai - 600 032 and SEIAA, TN website at <http://environmentalclearance.nic.in>.

Thiru. R. Suriyakanth, S/o. N. Ramalingam, No.46, Velankattu Valasu, Thuyyampoondurai, Erode District - 638115.

PUBLIC NOTICE OF LOSS OF SHARE CERTIFICATE

Notice is hereby given that the following Share Certificate of **HINDUSTAN UNILEVER LIMITED** having its registered office at Unilever House, B.D.Sawant Marg, Chakala, Andheri East, Mumbai 400 099, registered in the name of **USHA L MEHRA** has been lost by the registered holder and the Company intends to issue duplicate certificates in lieu thereof, in due course:

Name of Share Holder	Folio No	Certificate No	No. of Shares	Distinctive Nos.
USHA L MEHRA	2922170	5253977	300	1142880731 to 1142881030

The public are hereby cautioned against purchasing or dealing in any way with the above referred share certificate.

Any person(s) who has / have claim(s) in respect of the said shares should lodge such claim(s) with the Company or its Registrars and Transfer Agents viz., KFin Technologies Limited, Karvy Selenium Tower B, Plot No: 31-32, Financial District, Gachibowli, Hyderabad 500 032 within **15 days of publication of this notice, after which no claim will be entertained** and the Company may proceed to issue duplicate share certificate(s) in respect of the said shares.

Date : 22.11.2023
Place : Chennai

USHA L MEHRA

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF SAMRAT RUBBERS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of the Corporate Debtor	SAMRAT RUBBERS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	August 09, 1983
3. Authority under which Corporate Debtor is Incorporated / Registered	Companies Act, 1956
4. Corporate Identity Number	U25199TN1983PTC010232
5. Address of the Registered Office of the Corporate Debtor	B-2, Santhosh Apartments, 56 Tamizh Salai (formerly Halls Road), Egmore, Chennai- 600008
6. Liquidation commencement date of Corporate Person	November 20, 2023
7. Name, address, email address and the registration number of the Liquidator	Sankar Varadharajan, Contact Address: No.6/12, Appavoo Gramani, 1st Street, Mandaveli, Chennai- 600028. Mobile no: 9791169369. Email ID: advsankarip@gmail.com Registration number: IBB/IPA-002/IP-N01057/2020-2021/13449
8. Last date of submission of claims	December 20, 2023

Notice is hereby given that SAMRAT RUBBERS PRIVATE LIMITED has commenced Voluntary Liquidation on November 20, 2023.

The Stakeholders of SAMRAT RUBBERS PRIVATE LIMITED are hereby called upon to submit their proof of claims on or before December 20, 2023 to the liquidator at the address mentioned against item No. 7.

The submission of proof of claims is to be made in accordance with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017. The proof of Claims to be submitted by way of the following forms along with Affidavit and documentary proof in support of claim in, Form B-Claim by Operational Creditors, Form C- Claim by Financial Creditors, Form D- Claim by Workmen or an employee, Form E- Claim Submitted by Authorized Representation of Workmen or an Employee, Form F- Claim submitted by any other Stakeholder. The above mentioned forms can be downloaded from the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sankar Varadharajan
Contact Address: No.6/12, Appavoo Gramani, 1st Street, Mandaveli, Chennai- 600028. Mobile no: 9791169369
Email ID: advsankarip@gmail.com
Registration number: IBB/IPA-002/IP-N01057/2020-2021/13449

Date : November 22, 2023
Place : Chennai



GOVERNMENT OF TAMIL NADU

NATRAMPALLI TOWN PANCHAYAT

TIRUPATTUR DISTRICT

ROC.No.227/2023

NOTICE INVITING FOR TENDER

Date:21.11.2023



Bids are invited in package for the following work by Tender Inviting Authority (Executive officer), Natrampalli Selection Grade Town Panchayat of Tamil Nadu in Two cover system for (KNMT) 2023-2024 works The bid documents will be available from 24.11.2023 The bid document can also be downloaded from the website (<https://tntenders.gov.in>), www.tenders.tn.gov.in) free of cost Online submission of tender will also be accepted. 1. Amount of Earnest Money Deposit will be 1% of the value put to tender for a package. 2. Period of contract is 6 months. 3. Any additional / further details and conditions related to these works can be obtained from the office of the Town Panchayat, Natrampalli. 4. Important dates

1	Date and time of Pre bid meeting	30.11.2023 AT 11.00 AM
2	Last Date and time for submission of Tender	08.12.2023 AT 3.00 PM
3	Date and time of opening of the Technical Bid	08.12.2023 AT 3.30 PM

5. In the event of the specified date for submission of bids being declared a holiday, bids will be received and opened on the next working day at the same time and venue. 6. Other details can be seen in the bid documents. 7. Work Details

5) Important dates

1	Date and time for downloading bid documents	Upto 12.12.2023 at 3.00 PM
2	Last Date and time for submission of bid document, including online submission	Upto 12.12.2023 at 3.00 PM
3	Date and Time of opening Technical Bid	Upto 12.12.2023 at 3.30 PM
4	Date, Time and Venue for the Pre-bid Meeting	01.12.2023 at 11.00 AM

6. In the event of specified date for submission of bids is declared a holiday, or any interruption in the website, bids will be received and opened on the next working day at the same time and venue. 7. Other details can be seen in the bid documents.

President

Natrampalli Town Panchayat, Tirupattur District

DIPR/6150/TENDER/2023

Executive Officer

Natrampalli Town Panchayat, Tirupattur District



JANA SMALL FINANCE BANK

(A scheduled commercial bank)

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangala Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071.

Branch Office: No.10, Krishna Puram Colony Main Road, Mahatma Gandhi Nagar, Madurai-625014.

DEMAND NOTICE UNDER SECTION 13(2) OF SARFAESI ACT, 2002.

Whereas you the below mentioned Borrower/s, Co-Borrower/s, Guarantor/s and Mortgageors have availed loans from **Jana Small Finance Bank Limited**, by mortgaging your immovable properties. Consequent to default committed by you all, your loan account has been classified as **Non-performing Asset**, whereas **Jana Small Finance Bank Limited** being a secured creditor under the Act, and in exercise of the powers conferred under section 13(2) of the said Act read with rule 2 of Security Interest (Enforcement) Rules 2002, issued **Demand notice** calling upon the Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgageors as mentioned in column No.2 to repay the amount mentioned in the notices with future interest thereon within **60 days** from the date of notice, but the notices could not be served on some of them for various reasons.

Sr. No.	Name of Borrower/ Co-Borrower/ Guarantor/ Mortgageor	Loan Account No. & Loan Amount	Details of the Security to be enforced	Date of NPA & Demand Notice date	Amount Due in Rs. / as on
1	1) Mr. Palpandi Subbiah, S/o. Subbiah, No.34, Vanjinathan Street, Kaddapomman Nagar, Sellur, Madurai-625002. 2) Mrs. Mareeswari, W/o. Palpandi Subbiah, No.34, Vanjinathan Street, Kaddapomman Nagar, Sellur, Madurai-625002.	Loan Account Nos. 46019430002932 & 46019420003076 Loan Amount: Rs.31,18,000.00 Rs.16,81,650.00	In Madurai District, Madurai North Registration District, Chokkikulam SRO, Madurai North Taluk, Thathaneri Village, at present Madurai Corporation Ward No.4, Block No.2, bearing Old Joint Patta No.47, New Patta No.34, R.S. No.74/2A at present New R.S. No.74/2A1B to an extent of 23 cents on the Northern side out of 66 cents and R.S. No.74/1A3A an extent of 0.02.5 Ares and R.S. No.74/1A5A an extent of 0.02.0 Ares and R.S. No.74/1A4A an extent of 0.02.0 Ares and R.S. No.74/1A2 an extent of 44 cents on the Eastern side out of 1 Acre 68 cents. The Said land along with some others land totally divided into several house site plots in which Plot No.5, Block No.2, an extent of 1170 Sq.ft., the house site and along with proposed RCC house building vagayarah within the following Four Boundaries: On the North: Plot No.6, On the East: 20 ft wide South-North Road, On the South: Plot No.4, On the West: Block No.3, Plot No.5. Within which the land measuring East-West and on North side 39 ft, on South side 39 ft, South-North on East side 30 ft, on West side 30 ft and measuring 1170 Sq.ft., land and all its amenities.	NPA Date: & Notice sent on 20-11-2023	Total Amount as on 16-11-2023, Rs. 48,91,967.70

Notice is therefore given to the Borrower/ Co-Borrower/ Guarantor & Mortgageor as mentioned in Column No.2, calling upon them to make payment of the aggregate amount as shown in column No.6, against all the respective Borrower/ Co-Borrower within **60 days** of Publication of this notice as the said amount is found payable in relation to the respective loan account as on the date shown in Column No.6. It is made clear that if the aggregate amount together with future interest and other amounts which may become payable till the date of payment, is not paid, **Jana Small Finance Bank Limited** shall be constrained to take appropriate action for enforcement of security interest upon properties as described in Column No.4. Please note that this publication is made without prejudice to such rights and remedies as are available to **Jana Small Finance Bank Limited** against the Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgageors of the said financials under the law, you are further requested to note that as per section 13(13) of the said act, you are restrained/ prohibited from disposing of or dealing with the above security or transferring by way of sale, lease or otherwise of the secured asset without prior consent of Secured Creditor.

Date: 22.11.2023, Place: Madurai

Sd/- Authorised Officer, For Jana Small Finance Bank Limited

#BSMorningShow

In focus

Will **RBI** retail lending
caution give a fillip to
loan apps?

Today's Special

Ctrl+Altman:
Do Indian founders
need a reboot?

Market Insight

How long before the
FPIs return to India?

Get the answers in today's episode

Visit **mybs.in/MorningShow**
or scan this code to watch.

Business Standard
**MORNING
SHOW**

Mon - Fri | 8am

 businessstandard  bsindia  business.standard

business-standard.com